

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No. 15/HCS

Dated : 31.05.2017

**NOTIFICATION**

In supersession of earlier Notifications constituting several Committees, Hon'ble the Chief Justice is pleased to re-constitute the Committees as under:-

**[1] Mediation Monitoring Committee –**

- |      |   |   |                                       |
|------|---|---|---------------------------------------|
| i.   | Hon'ble the Chief Justice   | - | Patron-in-Chief & Ex-Officio Chairman |
| ii.  | Hon'ble Mr. Justice Bhaskar Raj Pradhan<br>Judge, High Court of Sikkim              | - | Judge-in-Charge                       |
| iii. | Mr. N. Rai,<br>Senior Advocate, Gangtok   | - | Member                                |
| iv.  | Mr. Karma Thinlay, Senior Advocate  | - | Member                                |
| v.   | Mr. Karma Wangchuk Bhutia,<br>Registrar,<br>High Court of Sikkim                    | - | Member                                |
| vi.  | Mrs. Matilda Isaacs,<br>Special Secretary,<br>Sikkim State Legal Services Authority | - | In-charge/Secretary                   |

**[2] Committee for the Sikkim Judicial Academy –**

- |      |  |   |                 |
|------|--|---|-----------------|
| i.   | Hon'ble the Chief Justice  | - | Chairman        |
| ii.  | Hon'ble Mr. Justice Bhaskar Raj Pradhan<br>Judge, High Court of Sikkim | - | Judge-in-Charge |
| iii. | Mr. A. Moulik,<br>Senior Advocate, Gangtok                             | - | Member          |
| iv.  | Registrar,<br>High Court of Sikkim                                     | - | Director        |

**[3] Committee for better and effective implementation of the provisions of the Juvenile Justice (Care and Protection of Children) Act & Rules –**

- |     |   |   |             |
|-----|---|---|-------------|
| i.  | Hon'ble Mrs. Justice Meenakshi Madan Rai<br>Judge, High Court of Sikkim | - | Chairperson |
| ii. | Registrar,<br>High Court of Sikkim                                      | - | Member      |

**[4] State Court Management System Committee –**

- |      |  |   |             |
|------|--|---|-------------|
| i.   | Hon'ble Mrs. Justice Meenakshi Madan Rai<br>Judge, High Court of Sikkim                                    | - | Chairperson |
| ii.  | Registrar General,<br>High Court of Sikkim   | - | Member      |
| iii. | Director,<br>Sikkim Judicial Academy, Gangtok  | - | Member      |
| iv.  | Member Secretary<br>Sikkim State Legal Services Authority  | - | Member      |
| v.   | Principal Chief Engineer-cum-Secretary<br>Buildings & Housing Department.<br>Government of Sikkim, Gangtok | - | Member      |
| vi.  | State Information Officer<br>NIC, Sikkim.  | - | Member      |

**[5] Sikkim High Court Task Force on Undertrials –**

- |     |   |   |             |
|-----|---|---|-------------|
| i.  | Hon'ble Mrs. Justice Meenakshi Madan Rai<br>Judge, High Court of Sikkim | - | Chairperson |
| ii. | Registrar General,<br>High Court of Sikkim                              | - | Member      |

**[6] High Court Gender Sensitization and Internal Complaints Committee under provisions of the Gender Sensitization and Sexual Harassment of Women at the High Court of Sikkim (Prevention, Prohibition & Redressal) Regulations, 2013 –**

- |      |  |   |             |
|------|--|---|-------------|
| i.   | Hon'ble Mrs. Justice Meenakshi Madan Rai<br>Judge, High Court of Sikkim            | - | Chairperson |
| ii.  | Mr. A. K. Upadhyaya,<br>Senior Advocate, Gangtok                                   | - | Member      |
| iii. | Mrs. Kessang Diki Bhutia,<br>Advocate, Gangtok                                     | - | Member      |
| iv.  | Mrs. Gita Bista,<br>Advocate, Gangtok  | - | Member      |
| v.   | Mrs. Jumden Lachungpa,<br>Chief Accounts Officer,<br>High Court of Sikkim, Gangtok | - | Member      |
| vi.  | Ms. Deoki Pradhan (NGO)  | - | Member      |

**[7] Arrears Committee –**

- |  |   |   |                 |
|--|---|---|-----------------|
|  | Hon'ble Mrs. Justice Meenakshi Madan Rai<br>Judge, High Court of Sikkim | - | Judge-in-Charge |
|--|---|---|-----------------|

**[8] Committee for monitoring the infrastructure development in Subordinate Courts as per Agenda Item No.2(d) of the Chief Justices' Conference, 2016**–

- i. Hon'ble Mrs. Justice Meenakshi Madan Rai - Chairperson  
Judge, High Court of Sikkim
- ii. Chief Secretary, - Member  
Government of Sikkim
- iii. Principal Secretary, - Member  
Finance, Revenue & Expenditure  
Department, Government of Sikkim
- iv. Principal Chief Engineer-cum-Secretary, - Member  
Buildings & Housing Department,  
Government of Sikkim
- v. Registrar General, - Member  
High Court of Sikkim
- vi. Legal Remembrancer-cum-Law Secretary - Member  
Law Department, Government of Sikkim

**[9] Committee for monitoring the implementation of the Resolutions passed in Agenda Item No.1 of the Chief Justices' Conference, 2016**–

- i. Hon'ble Mrs. Justice Meenakshi Madan Rai - Chairperson  
Judge, High Court of Sikkim
- ii. Registrar General, - Member  
High Court of Sikkim
- iii. Registrar-cum-CPC, - Member  
High Court of Sikkim

**[10] Library Committee** –

- i. Hon'ble Mrs. Justice Meenakshi Madan Rai - Chairperson  
Judge, High Court of Sikkim
- ii. Hon'ble Mr. Justice Bhaskar Raj Pradhan - Member  
Judge, High Court of Sikkim
- iii. Assistant Registrar (Library), - Member Secretary  
High Court of Sikkim

**[11] Sikkim High Court Committee for Sensitization of Family Court Matters –**

- i. Hon'ble Mrs. Justice Meenakshi Madan Rai - Chairperson  
Judge, High Court of Sikkim
- ii. Registrar General, - Member  
High Court of Sikkim

**[12] Committee to revisit the entire Rules and to recommend necessary amendments of the Sikkim Subordinate Courts Case Flow Management Rules, 2006 –**

- i. Hon'ble Mrs. Justice Meenakshi Madan Rai - Chairperson  
Judge, High Court of Sikkim
- ii. Mr. N. G. Sherpa - Member  
Registrar General,  
High Court of Sikkim
- iii. Mr. J. B. Pradhan, - Member  
Additional Advocate General,  
Government of Sikkim, Gangtok
- iv. Ms. Jyoti Kharka - Member  
District & Sessions Judge, East at Gangtok

**[13] Buildings Committee to oversee construction, repair of all the buildings of the High Court as well as Subordinate Court of Sikkim –**

- i. Hon'ble Mr. Justice Bhaskar Raj Pradhan - Chairman  
Judge, High Court of Sikkim
- ii. Registrar General, - Member  
High Court of Sikkim

**[14] Special Cell for selection and appointment of the High Court of Sikkim in pursuance to the Resolution passed in the Part B(ii) of Agenda Item No. 2 of the Chief Justices' Conference, 2016 –**

- i. Hon'ble Mr. Justice Bhaskar Raj Pradhan - Chairman  
Judge, High Court of Sikkim
- ii. Registrar General, - Member  
High Court of Sikkim
- iii. Registrar/CPC, - Member  
High Court of Sikkim

**[15] Steering Committee for implementation of the Information and Communication Technology (ICT) for the Courts under e-Courts Mission Mode Project –**

- i. Hon'ble Mr. Justice Bhaskar Raj Pradhan - Chairman  
Judge, High Court of Sikkim
- ii. Central Project Coordinator (CPC) - Member  
High Court of Sikkim

**[16] Advocates' Welfare Fund Committee for the purpose of working out the modalities for creation and operation of the fund –**

- i. Hon'ble Mr. Justice Bhaskar Raj Pradhan - Chairman  
Judge, High Court of Sikkim
- ii. President, - Member  
Bar Association of Sikkim
- iii. President, - Member  
Namchi Bar Association
- iv. Vice President, - Member  
Bar Association of Sikkim
- v. General Secretary, - Member  
Bar Association of Sikkim

**[17] Rules Committee for examining High Court Rules as well as Rules for proper management and preservation of disposal of records for the High Court as well as subordinate Courts –**

- i. Hon'ble Mr. Justice Bhaskar Raj Pradhan - Chairman  
Judge, High Court of Sikkim
- ii. Mr. A. Moulik, - Member  
Senior Advocate, Gangtok
- iii. Registrar General, - Member  
High Court of Sikkim
- iv. District & Sessions Judge (East) - Member  
at Gangtok.

**[18] Museum Committee –**

- i. Hon'ble Mr. Justice A. P. Subba - Chairman  
Former Judge, High Court of Sikkim
- ii. Mr. N. B. Khatiwada, - Member  
Senior Advocate, Gangtok
- iii. Registrar General - Member-Convenor  
High Court of Sikkim
- iv. Mr. Tashi Densapa, - Member  
Director, National Institute of Tibetology

- |     |  |   |        |
|-----|--|---|--------|
| v.  | Mr. S. T. Gyatso,<br>Joint Director, Cultural Affairs &<br>Heritage Department,<br>Government of Sikkim.       | - | Member |
| vi. | Ms. Deepshika Gurung,<br>Archives Officer,<br>Cultural Affairs & Heritage Department,<br>Government of Sikkim. | - | Member |

**[19] Dedicated Cell constituted as per Agenda Item No. 16(i) of the Chief Justices' Conference, 2016 for the utilization of funds sanctioned by 14<sup>th</sup> Finance Commission on Justice Sector –**

- |       |  |   |                  |
|-------|--|---|------------------|
| i.    | Additional Chief Secretary,<br>Government of Sikkim  | - | Chairman         |
| ii.   | Registrar General, High Court of Sikkim  | - | Member Secretary |
| iii.  | Principal Secretary,<br>Finance, Revenue & Expenditure Department<br>Government of Sikkim          | - | Member           |
| iv.   | Principal Director,<br>Finance Commission Division   | - | Member           |
| v.    | Member Secretary,<br>Sikkim State Legal Services Authority   | - | Member           |
| vi.   | Legal Remembrancer-cum-Secretary,<br>Law Department, Government of Sikkim                          | - | Member           |
| vii.  | Principal Chief Engineer-cum-Secretary,<br>Buildings & Housing Department,<br>Government of Sikkim | - | Member           |
| viii. | District & Sessions Judge (East) at<br>Gangtok   | - | Member           |
| ix.   | District & Sessions Judge (West) at<br>Gyalshing   | - | Member           |
| x.    | District & Sessions Judge (North) at<br>Mangan   | - | Member           |
| xi.   | District & Sessions Judge (South) at<br>Namchi   | - | Member           |
| xii.  | Special Secretary,<br>Home Department,<br>Government of Sikkim                                     | - | Member           |
| xiii. | Accounts Officer,<br>Home Department,<br>Government of Sikkim                                      | - | Member           |

**[20] Committee for formulation of regulations for the Subordinate Courts of Sikkim –**

- |  |   |          |
|--|---|----------|
| i. Registrar General   | - | Chairman |
| ii. Registrar  | - | Member   |
| iii. District & Sessions Judge,<br>Special Division-I, Gangtok,<br>East Sikkim | - | Member   |

All recommendations, directions made and decisions taken by the afore-stated Committees will be subject to approval/review by Hon'ble the Chief Justice of the High Court.

This will come into effect with effect from 01.06.2017.

By Order,

Sd/-  
(N. G. Sherpa)  
**REGISTRAR GENERAL**

**Memo No. V (202) Confdl./HCS/1965-030**

**Dated:** 31.05.2017

**Copy to:-**

1. The Joint Registrar-cum- Senior. Judgment Writer for his Lordship kind information.
2. The Principal Private Secretary to Hon'ble Judge for her Ladyship kind information.
3. The Private Secretary to Hon'ble Judge for his Lordship kind information.
4. Hon'ble Mr. Justice A.P. Subba, Former Judge, High Court of Sikkim, PNGSS Road, Gangtok.
5. The Advocate General, Government of Sikkim, Gangtok.
6. The Additional Advocate General, Government of Sikkim, Gangtok.
7. The Chief Secretary, Government of Sikkim, Gangtok.
8. The Additional Chief Secretary-cum- Principal Secretary, Home Department, Government of Sikkim, Gangtok.
9. The Commissioner-cum- Secretary to Hon'ble Governor of Sikkim, Raj Bhawan Gangtok.
10. The Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
11. The Principal Secretary, Finance, Revenue & Expenditure Department, Government of Sikkim, Gangtok.
12. The Principal Director, Finance Commission Division, Government of Sikkim, Gangtok.
13. The Principal Chief Engineer-cum- Secretary, Buildings & Housing Department, Government of Sikkim, Gangtok.
14. Mr. A. Moulik, Senior Advocate, Lall Market, Gangtok.
15. Mr. N.B. Khatiwada, Senior Advocate, 5<sup>th</sup> Mile, Tadong, Gangtok.
16. Mr. A.K. Upadhyaya, Senior Advocate, Below High Court of Sikkim, Gangtok.
17. Mr. Narendra Rai, Senior Advocate, J.N. Road, Chandmari, P.O. Raj Bhawan, P.S Gangtok, East Sikkim.
18. Mr. Karma Thinlay, Senior Advocate, Office of the Advocate General Office, Government of Sikkim, Gangtok.

19. The Legal Remembrancer-cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
20. The Director, Sikkim Judicial Academy, Gangtok.
21. Mr. Tashi Densapa, Director, National Institute of Tibetology, Government of Sikkim, Deorali, Gangtok.
22. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
23. The District & Sessions Judge (West) at Gyalshing.
24. The District & Sessions Judge (North) at Mangan.
25. The District & Sessions Judge (Spl. Div.-I) at Gangtok.
26. The District & Sessions Judge (Spl. Div.-II) at Gangtok.
27. The District & Sessions Judge (East) at Gangtok.
28. The District & Sessions Judge (South) at Namchi.
29. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
30. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
31. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
32. The Chief Judicial Magistrate-cum- Civil Judge (East) I/C at Gangtok.
33. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
34. The Civil Judge-cum- Judicial Magistrate (West) I/C at Gyalshing.
35. The Civil Judge-cum- Judicial Magistrate (North) I/C at Mangan.
36. The Civil Judge-cum- Judicial Magistrate (South) I/C at Namchi.
37. The Civil Judge-cum- Judicial Magistrate, Chungthang, Sub-Division, North Mangan.
38. The Civil Judge-cum- Judicial Magistrate, Soreng, Sub-Division, West Sikkim.
39. The Special Secretary, Home Department, Government of Sikkim, Gangtok for publication in Government Gazette.
40. The P.A. to Registrar General, High Court of Sikkim, Gangtok.
41. The P.A. to Registrar, High Court of Sikkim, Gangtok.
42. Mrs. Maltida Isaacs, Special Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
43. Mrs. Jumden Lachungpa, Chief Accounts Officer, High Court of Sikkim, Gangtok.
44. Mr. S.T. Gyatso, Joint Director, Cultural Affairs & Heritage Department, Government of Sikkim, Gangtok.
45. Ms. Deepshika Gurung, Archives Officer, Cultural Affairs & Heritage Department, Government of Sikkim, Gangtok.
46. The Accounts Officer, Home Department, Government of Sikkim, Gangtok.
47. The State Information Officer, NIC, Sikkim.
48. The Assistant Registrar (Library), High Court of Sikkim, Gangtok.
49. The President, Bar Association of Sikkim, Gangtok.
50. The President, Namchi Bar Association, South Sikkim.
51. The Vice President, Bar Association of Sikkim, Gangtok.
52. The General Secretary, Bar Association of Sikkim, Gangtok.
53. The District Magistrates, (East), (West), (North) & (South) Sikkim.
54. Mrs. Kessang Diki Bhutia, Advocate, Gangtok.
55. Mrs. Gita Bista, Advocate, Gangtok.
56. Ms. Deoki Pradhan, NGO, Eshwaramma, Social Welfare Association, Arithang, Gangtok.
57. All Section In-Charge, High Court of Sikkim, Gangtok.
58. The Sikkim Judicial Academy, Gangtok.
59. The Computer Cell, High Court of Sikkim, Gangtok.
60. The System Officer, District & Sessions Court (East) (West) (North) & (South) Sikkim.
61. The Notice Board,
62. Guard File,
63. File.

**REGISTRAR**



